

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A.Nos.26-35 in Civil Appeal No.4793-4802/1999

JASVINDER SINGH & ORS ETC.ETC.

Appellant (s)

VERSUS

STATE OF J & K & ORS  
(For early hearing) (With office report)

Respondent (s)

Date : 18/03/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL  
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Appellant (s)

Ms. Purnima Bhat,Adv.

For Respondent (s)

Mr. Randhir Singh Jain,Adv.

For State:

Ms. Ritu Puri, Adv.  
Mr. Anis Suhrawardy,Adv.

Rr-Ex-Parte

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J  
.SP2

List the appeals in November/December, 2002.  
I.A.Nos.26-35 are disposed of accordingly.

.SP1

(N. Annapurna)  
Court Master

(Shelly Sengupta)  
Court Master